

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.391/2012
with
CP No.80 (ND)/2012
RT CP No.64/Chd/Pb/2016**

Prince Sagar Jasuja & Anr.

.....Petitioners

Versus

M/s Shakti Spinner Ltd. & Ors.

.....Respondents

Present: Mr. Vaibhav Sahni, Advocate for petitioners.
None for respondents.

The Hon'ble Member(Judicial) is on leave, hence the matter is
adjourned to 11.10.2017.

Sd/-

Court Officer

September 14, 2017
subbu